

MINUTES OF EFC NO. 07/AM12 DATED 20.10.2011

Meeting No. 07/AM12 of EXIM Facilitation Committee (EFC) was held on 20.10.2011 at 10.30 a.m. under Chairmanship of Shri D.K. Singh, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

1.	Ms. Shubhra, Jt.DGFT	DGFT
2.	Shri S.K. Dutta, Asstt. Commissioner	D/o AHD&F
3.	Shri K.K. Tiwari, IA,	D/o Heavy Industry
4.	Shri Babu Lal, Director	DIPP
5.	Shri A.K. Agarwal, Addl.Indl. Advisor	C&PC
6.	Shri O.P. Sharma, Dy. IA	C&PC
7.	Shri Ishwar Singh, Dy. DG	DGFT
8.	Mrs. Amarjeet Sroa, FTDO	DGFT

Chairman of the Committee welcomed the members of the Committee.

Import Cases (Total 191Cases)

3. Following decisions were taken:

- (a) It was decided that henceforth the agenda will be prepared Ministry-wise & item- wise to enable the Administrative Ministry and EFC to exact number of pending cases at one go.
- (b) In respect of cases which are pending due to non-receipt of information from the firm, the Committee decided that an E Mail may be sent to these firms, giving them a period of 3 weeks for furnishing the requisite information sought by Administrative Ministry, failing which , these cases will be closed in the next meeting.

3. 1 Following **59** (Fifty Nine) applications for import were **approved**.

Case No in agenda	Name of the Firm/File No.	Date of receipt of appl.	Item of import and quantity applied.	Clf Value Rs.Lakh	Decision.
6	Sinha Aquarium, Howrah 01/53/162/508/AM-12/S-59/IC	26.7.2011	Ornamental Fishes Live--2,70,000 Nos	42.55	As per recommendation of D/o AHD&F vide letter No. 102-116/2011-Trade dated 12.10.2011 subject to the condition that the firm shall produce the documentary evidence of having furnished the BG of Rs. 1 Lakh in favour of Jt. Secretary, DAHD&F. Thereafter, the case be put up to PRC for stock & sale permission.

9	US Aqua, Chennai 01/53/162/751/AM12/U-4/IC	20.9.2011	13 Varieties of Ornamental Fishes--- -130000 Nos	47.25	As per recommendation of D/o AHD&F vide letter No. 35029/10/2009-Fy(Trade) dated 9.9.2011 subject to the condition that the firm shall produce the documentary evidence of having furnished the BG of Rs. 1 Lakh in favour of Jt. Secretary, DAHD&F. Thereafter, the case be put up to PRC for stock & sale permission.
10	Vidhan Sales, Nagpur 01/53/8/299/AM12/V-15/IC	20.9.2011	22 Varieties of Ornamental Fishes--- -337500 Nos	88.76	As per recommendation of D/o AHD&F vide O.M. No. 35025/7/2011-Fy(Trade) dated 1.8.2011. The case be put up to PRC for stock & sale permission
29	LNG Security Services Pvt Ltd, New Delhi 01/53/8/547/AM11/L-14/IC	10.3.2011	RE 12 G Min Recoiless disrupter and accessories	31.72	The Committee observed that Min. of Defence has given End User Certificate for the subject items. Therefore, Committee approved the case for supply only to Min. of Defence against their End User Certificate.
39	Tata Motors Limited, Mumbai 01/53/8/583/AM11/T-51/IC	31.03.2011	Parts of future infantry combat vehicle for manufacture of prototype of FICV	34.83	The Committee noted that the applicant has furnished copy of supply order dated 3.9.2010 from Ministry of Defence. Therefore, Committee approved the case for import of items for supply only to Min. of Defence against the supply order referred to.
46	Sehaj Singh Virk, Delhi 01/53/8/55/AM12/S-14/IC	5.5.2011	Horse-----01	2	As per recommendation of AHD&F vide O.M. No. 102-78/2011-Trade dated 11.10.2011.
59	Gautam Trading Company, Delhi 01/53/162/272/AM12/G-15/IC	6.6.2011	Saussurea Costos Kuth --- 90 MTs	20.25	Approved as per recommendation of AHD&F vide letter No.13014/01/2011-Trade dated 18.7.2011. The case be put up to PRC for stock

					be put up to file for stock & sale permission.
71	Schlumberger Asia Services Ltd, Mumbai 01/53/8/262/AM12/S-73/IC	2.9.2011	Charges, shaped (Charge, powerjet omega 2906, HMX)--800	4.5	As per recommendation of PESO vide O.M. No.E-25(38)60/2009-IV dated 16.9.2011.
77	Central Glass & Ceramic Research Institute, Kolkata 01/53/8/169/AM12/C-10/IC	15.7.2011	Cold Isostatic Press--01	270	As per recommendation of DIPP vide U.O. No. 9/21/2011-TSW/57 dated 22.9.2011.
79	Jindal Polo and Equestrian Foundation, New Delhi 01/53/8/177/AM-12/J-6/IC	20.7.2011	Polo Horse--24 Nos	135.75	Approved 8 Nos. of Polo Horses as recommended by AHD&F vide OM No.102-36/2011-Trade dated 3.10.2011. The Technical authorities informed that the remaining horses cannot be allowed for import for want of information like age, sex and breed.
91	International Institute of Biotechnology & Toxicology, Chennai 01/53/162/554/AM-12/I-13/IC	2.8.2011	CBA/CaCrI Mice--female (28-35 days old)----1100	15	As per recommendation of AHD&F vide U.O. No. 102-23/2010-Trade dated 11.10.2011
93	M.M. Trading Co, Delhi 01/53/8/265/AM12/M-26/IC	6.9.2011	R-404A Refrigerant Gas---300 Tons	391.27	As per recommendation of MOEF vide OM No.11/2/2011-OC dated 13.9.2011.
97	GKB Hi-Tech Lences Pvt Ltd, Goa 01/53/162/604/AM12/G-21/IC	17.8.2011	HCFC-124 Gas---22 Cylinders	6	As per recommendation of MOEF vide OM No.11/2/2011-OC dated 28.9.2011.
98	ETA General Pvt Ltd, Chennai 01/53/8/232/AM12/E-13/IC	17.8.2011	AC with R-22 Gas--147000 Nos	25187	As per recommendation of MOEF vide OM No.11/2/2011-OC dated 21.9.2011. However, the Committee decided that case be put up on file along with the previous file where the applicant firm requested not to issue import authorization for O General Brand Air conditioner to any other applicant as they are the only authorised distributor in India.
99	French Farm, Gurgaon 01/53/8/232/AM12/E-7/IC	18.8.2011	Pure Breed Boar Semen 120 Doses	5.87	Approved subject to receipt of written comments of

	01/53/8/233/AM12/F-7/IC		General---100 Doses		or written comments of AHD&F.
100	Focus Energy Ltd, New Delhi 01/53/8/236/AM12/F-8/IC	23.8.2011	Explosives as detailed in the application	49	As per recommendation of PESO vide letter No. E-25(38)/81/2009 dated 7.9.2011.
102	I Max International, Delhi 01/53/8/239/AM12/I-15/IC	25.8.2011	HCFC-141B--300000 Kgs	254.61	As per recommendation of MOEF vide OM No.11/2/2011-OC dated 13.9.2011.
103	Dynamic Marketing Inc, Delhi 01/53/8/253/AM12/D-17/IC	30.8.2011	Split AC with R-22 Gas--1000 Pcs	67.39	As per recommendation of MOEF vide OM No.11/1/2011-OC dated 13.9.2011.
105	HBL Power Systems Ltd, Hyderabad 01/53/8/244/AM12/H-22/IC	26.8.2011	Night vision goggles model onv 1-2+/1X-HR-----100 Nos	72.95	As per recommendation of MHA vide OM No.IV-24011/3/201-Prov.I dated 18.10.2011
106	Glenmark Pharmaceuticals Ltd, Mumbai 01/53/8/255/AM12/G-25/IC	2.9.2011	Guniea Pigs and Rats--1400	77.46	As per recommendation of AHD&F vide U.O. No. 102-1/2011-Trade dated 11.10.2011
118	Newage Fire Protection Engineers Pvt Ltd, Mumbai 01/53/8/266/AM12/N-16/IC	6.9.2011	Halon 1301-----25000 Kgs	167.66	As per recommendation of MOEF vide OM No.11/5/2010-OC dated 21.9.2011.
119	Rosedale Developers Pvt Ltd, Kolkatta 01/53/8/282/AM12/R-18/IC	12.9.2011	AC with R-22 Gas-----560 Nos	45.25	As per recommendation of MOEF vide OM No.11/1/2011-OC dated 27.9.2011.
122	Ambuja Cements Ltd, Mumbai 01/53/8/287/AM12/A-33/IC	13.9.2011	RADAR-----5 Nos.	43.8	As per recommendation of MHA vide OM No.IV-24011/3/201-Prov.I dated 18.10.2011
124	Elektronik Lab. Mumbai 01/53/8/284/AM12/E-15/IC	13.9.2011	Marine Radar with Accessories ---3 sets	12.56	As per recommendation of MHA vide OM No.IV-24011/3/201-Prov.I dated 18.10.2011
125	Elcome Marine Services Pvt Ltd, Mumbai 01/53/8/288/AM12/E-17/IC	13.9.2011	Broadband RADAR--01 No.	2.7	As per recommendation of MHA vide OM No.IV-24011/3/201-Prov.I dated 18.10.2011
126	Elcome Marine Services Pvt Ltd, Mumbai 01/53/8/290/AM12/E-16/IC	13.9.2011	MDC-2920BB complete with all accessories--01	5.63	As per recommendation of MHA vide OM No.IV-24011/3/201-Prov.I dated 18.10.2011
127	Pratap Stud Farm, Mumbai	13.9.2011	Broodmares-----6	201	As per recommendation of

	01/53/8/283/AM12/P-22/IC		Nos		AHD&F vide OM No.102-128/201-Trade dated 11.10.2011.
131	Cairn Energy India Pty Ltd, Gurgaon 01/53/8/294/AM12/C-20/IC	16.9.2011	Charge, Shaped Charge, ECGS, 25.0 GRM XEH ConneX-----8000	128	As per recommendation of PESO vide letter No.E-25(38)54/2009 dated 11.10.2011
132	Economic Explosives Ltd, Nagpur 01/53/8/295/AM12/E-14/IC	19.9.2011	Shock Tube-Nitro Tube Orange----4100 Kms	158.17	As per recommendation of PESO vide letter No.E-25(38)117/2010 dated 5.10.2011
135	Refex Refrigerants Ltd, Chennai 01/53/8/258/AM12/R-17/IC	2.9.2011	HCFC R141B---1000 MTs	1341	As per recommendation of MOEF vide OM No.11/2/2011-OC dated 21.9.2011.
136	Tholons Knowledge Management Pvt Ltd, Bangalore 01/53/8/260/AM12/T-18/IC	2.9.2011	AC with R-22 Gas-----60 Nos	8.96	As per recommendation of MOEF vide OM No.11/1/2011-OC dated 21.9.2011.
137	CCMB (Centre for Cellular and Molecular Biology, Hyderabad 01/53/8/254/AM12/C-18/IC	2.9.2011	Rats, Mice, Hamster and Rabbits-----As Per ANF 2B		As per recommendation of AHD&F vide OM No.102-18/2010-Trade dated 11.10.2011 for import of 266 Nos. of Mice / Rat / Hamster / Rabbit.
141	Metro Refrigerants, New Delhi 01/53/8/304/AM12/M-32/IC	21.9.2011	Refrigerant Gas R134A, R401A, R406A----400 MTs	460	As per recommendation of MOEF vide OM No.11/2/2011-OC dated 29.9.2011.
142	Kolane Refrigerants, New Delhi 01/53/8/303/AM12/K-14/IC	21.9.2011	Refrigerant Gas R406A----400 MTs	460	As per recommendation of MOEF vide OM No.11/2/2011-OC dated 29.9.2011.
143	M.C. Overseas, New Delhi 01/53/8/308/AM12/M-33/IC	21.9.2011	Split/Window AC with R-22 Gas---40000 Nos	2760	As per recommendation of MOEF vide OM No.11/1/2011-OC dated 29.9.2011.
144	Star Aircon, New Delhi 01/53/8/307/AM12/S-82/IC	21.9.2011	Split/Window AC with R-22 Gas---40000 Nos	2760	As per recommendation of MOEF vide OM No.11/1/2011-OC dated 29.9.2011.
145	Best Overseas, New Delhi 01/53/8/306/AM12/B-17/IC	21.9.2011	Refrigerant Gas R401A, R406A----400 MTs	460	As per recommendation of MOEF vide OM No.11/2/2011-OC dated 29.9.2011.
146	A.V. Refrigeration, New Delhi	21.9.2011	Refrigerant Gas R152A,	460	As per recommendation of

	Delhi 01/53/8/305/AM12/A-36/IC		R406A----400 MIs		MOEF vide OM No.11/2/2011-OC dated 29.9.2011.
148	CRPF, New Delhi 01/53/162/741/AM12/C-24/IC	23.9.2011	Sniper Rifle (Bolt Action) alongwith accessories of sub section-II		As per recommendation of MHA vide OM No.IV- 24011/3/201-Prov.I dated 18.10.2011
151	HBL Systems Ltd, Hyderabad, 01/53/8/243/AM12/H-23/IC	26.8.2011	Image Intesifier Tube-- -50 Nos.	49.17	As per recommendation of MHA vide OM No.IV- 24011/3/201-Prov.I dated 18.10.2011
157	Blue Star Limited 01/53/8/251/AM12/B-13/IC	29.8.2011	Split AC with R-22 Gas- --38527 Sets, Window AC with HCFC 22- -10454 Nos.	6384.79	As per recommendation of MOEF vide OM No.11/1/2011-OC dated 13.9.2011.
158	Blue Star Limited 01/53/8/250/AM12/B-12/IC	29.8.2011	Split AC / Window AC with HCFC 22----12391 Nos.	4195	As per recommendation of MOEF vide OM No.11/1/2011-OC dated 13.9.2011.
159	Blue Star Limited 01/53/8/249/AM12/B-14/IC	29.8.2011	Split AC / Window AC with HCFC 22----32155 Nos.	4327.61	As per recommendation of MOEF vide OM No.11/1/2011-OC dated 13.9.2011.
160	Kalyan Jewellers Pvt Ltd, Thrissur (Kerala), 01/53/8/318/AM12/K-16/IC	29.9.2011	Brand New Embraer Phenom 100 Aircraft---- -01	2107	As per recommendation of DGCA vide OM No.5- 2052/11/AI(2) dated 19.8.2011.
161	Himachal Pradesh (Principal, Chief Convervator of Forests, WL), SHIMLA, 01/53/8/320/AM12/H-28/IC	30.9.2011	Syrinng Projectors & Accessories----10 Syr.Proj.+85 units of Accessories	6.36	As per recommendation of MOEF(WL) vide OM No.3- 6/2010/WL-I dated 3.8.2011.
163	Alligator Designs Pvt Ltd, New Delhi 01/53/8/264/AM12/A-31/IC	6.9.2011	Passive Night Vision Goggle---100 Nos., Night Vision Device with Goggle- -6 Nos	32.5	As per recommendation of MHA vide OM No.IV- 24011/3/201-Prov.I dated 18.10.2011
164	NCC Directorate, Lucknow 01/53/8/269/AM12/N-17/IC	7.9.2011	Small Bore Target Rifle Air Rifle Pellets – As per ANF2B	10.73	As per recommendation of MHA vide OM No.IV- 24011/3/201-Prov.I dated 18.10.2011
168	Sun Pharma Advanced Research Co Ltd, Baroda 01/53/8/270/AM12/S-76/IC	8.9.2011	Male & Female Diabetic Mice----40 Nos.	3.36	As per recommendation of AHD&F vide OM No.102- 27/2011-Trade dated 11.10.2011.
169	Indian Explosives Ltd, Kolkata	8.9.2011	Signal Tube (Shock Tube)-----20654 336	486.89	As per recommendation of PESO vide Letter No E-

	01/53/8/272/AM12/I-17/IC		KM/72320000 FT		25(38)80/2009-I dated 21.9.2011.
170	VHCL Industries Ltd, Kolkatta, 01/53/8/220/AM12/V-13/IC	9.8.2011	Virgin Plastic Scrap all type of polymer including LLDPE/LDPE/HDPE/PP etc - 23388 MTs	4841.31	Approved as recommended by MOEF vide OM NO.17-17/2009- HSMD dated 11.10.2011 and C&PC vide OM No.25016/01/2011-PC.II dated 4.10.2011 after adjusting the excess quantity of 965 MTs already imported by the firm against advance authorisations, subject to conditions of Policy Circular No. 20 dated 12.3.2003.
171	S.M. Enterprises, New Delhi 01/53/8/326/AM12/S-85/IC	4.10.2011	R141B, R134A, R404A, R410A Refrigerant Gas--1250 MTs	3170	As per recommendation of MOEF vide OM No.11/2/2011-OC dated 12.10.2011.
173	Lloyd Electric & Engineering Ltd, New Delhi 01/53/8/322/AM12/L- 9/IC	30.9.2011	AC with R-22 Gas-- -300000 Nos	28593.33	As per recommendation of MOEF vide OM No.11/1/2011-OC dated 12.10.2011.
174	Lloyd Electric & Engineering Ltd, New Delhi 01/53/8/321/AM12/L- 10/IC	30.9.2011	AC with R-22 Gas-- -100000 Nos	9531	As per recommendation of MOEF vide OM No.11/1/2011-OC dated 12.10.2011.
180	R. Naresh, Madurai 01/53/8/331/AM12/R-22/IC	4.10.2011	Light Aircraft-----01 No.	112.94	As per recommendation of DGCA vide Letter No. 5- 2063/11/AI(2) dated 26.9.2011.
181	TAK Technology, New Delhi 01/53/8/324/AM12/T- 21/IC	3.10.2011	Night Vision Binoculars--01, Night Vision Monocular--01	3.04	As per recommendation of MHA vide OM No.IV- 24011/3/201-Prov.I dated 18.10.2011
182	WWW Defence, New Delhi 01/53/8/323/AM12/W-6/IC	3.10.2011	Night Vision Binoculars--01, Night Vision Goggles--01	2.29	As per recommendation of MHA vide OM No.IV- 24011/3/201-Prov.I dated 18.10.2011
183	Softgel Healthcare P Ltd., Chennai 01/53/162/180/AM12/S-22	18.5.2011	Omega 3 Fish Lipid Oil (Refined) (i) EPA -30% & DHA 20% (ii) EPA - 18% & DHA 12% (iii) EPA 10% & DHA 40% (iv) EPA	569.13	As per recommendation of AHD&F vide OM No.102- 84/2011-Trade dated 30.9.2011.

			18% & DHA 12%		
186	Hitachi Home and Life Solutions India Ltd., Ahmedabad 0-1/53/8/277/AM12/H-24/IC	8.9.2011	90,000 Sets Split Type Window Type Air Conditioner containing R-22 Gas	10034	As per recommendation of MOEF vide OM No.11/1/2011-OC dated 12.10.2011.
190	Mazgaon Dock Ltd., Mumbai 01/53/8/80/AM11/M-8/IC	27.4.2010	S and X Band Radar	57	Approved as recommended by MHA vide OM No. IV-24011/3/2011-Prov.I dated 27.5.2011 and comments of DOT dated 9.9.201 that No separate frequency clearance is required for operation of Radars in Ships.

3.2 Following 107 applications for import were deferred.

SI No.	Case No.	Name of the Firm/File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision
	1	Dikai International, Kolkatta 01/53/162/898/AM11/D-17/IC	11.01.2010	Live Fresh Water Fish Pangas--200 MT	228	Deferred for want of comments from AHD&F
	2	Sumon International, Kolkata 01/53/162/215/AM11/S-20/IC	18.05.2010	20,000 Ornamental Fishes	5	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by D/o AHD&F. If no reply is received during this period, the case may be closed in the next meeting.
	3	Sangam Enterprise, Kolkata 01/53/8/458/AM11/S-86/IC	14.01.2011	200 MTs Live Fish (Others)	63	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by D/o AHD&F. If no reply is received during this period, the case may be closed in the next meeting.
	4	Southern India Aquater, Chennai 01/53/8/568/S-115/AM-11/IC	21.3.2011	Live Ornamental Fish- 496,000	22.03	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by

					information sought by D/o AHD&F. If no reply is received during this period, the case may be closed in the next meeting.
5	Modern Pet Centre, Kolkatta 01/53/162/207/AM12/M-9/IC	24.5.2011	Live Ornamental Fish--- 374110 Nos	8.22	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by D/o AHD&F. If no reply is received during this period, the case may be closed in the next meeting.
7	Aquatic International, Kolkatta 01/53/8/248/AM12/A-30/IC	29.8.2011	Live Ornamental Fish-----485830 Nos	14.95	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by D/o AHD&F. If no reply is received during this period, the case may be closed in the next meeting.
8	APL Global Traders, Mangalore 01/53/162/1068/AM11/A-48/IC	14.12.2010	198 Nos. Ornamental Fish	0.52	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by D/o AHD&F. If no reply is received during this period, the case may be closed in the next meeting.
11	Bhaskar Shrachi Alloys Ltd., Kolkata 01/53/162/523/AM10/B-38/	12.02.2010	10,000 MTs High Ferro Manganese Slag	900	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by Min. of Steel. If no reply is received during this period, the case may be closed in the next meeting.
12	Meghana Metallurgy Pvt Ltd., Blore 01/53/8/745/AM10/M-78/IC	16.3.2010	50,000 MTs used Rail Scrap	5831	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for

					turnishing the information sought by Min. of Steel. If no reply is received during this period, the case may be closed in the next meeting.
13	Hinduja Foundaries Ltd., Chennai 01/53/8/79/AM11/H-6/IC	10.5.2010	60,000 MTs used Cut Rail	12047.4	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by Min. of Steel. If no reply is received during this period, the case may be closed in the next meeting.
14	Janakiram Steel & Power P Ltd., Chennai 01/53/162/1258/AM11/J-17/IC	31.1.2011	1000 MTs MS RE Rollable condemned Rails Scrap	138	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by Min. of Steel. . If no reply is received during this period, the case may be closed in the next meeting.
15	R.P. Multimetals P Ltd., Punjab 01/53/8/37/AM12/R-5/IC	25.4.2011	100 MTs Used Rail Cut Piece Scrap	16.65	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by Min. of Steel. If no reply is received during this period, the case may be closed in the next meeting.
16	Namdhari Farm Fresh P Ltd., B'lore 01/53/8/264/AM11/N-18/IC	13.09.2010	MITES as detailed in the application	9.19	Deferred for want of comments from MOEF(WL). A consolidated reminder may be sent to MOEF(WL) along with all pending cases.
18	Tata Motors Limited, Mumbai 01/53/8/425/Am-11/T-30/IC	23.12.2010	Parts of light Bullet Proof Vehicles----06 Nos	12.12	Firm may be asked to furnish copy of supply order received from MOD / Army.
20	Indian Explosives Ltd.. Kolkata	31.01.2011	150 MTs PETN	521	Deferred for want of

	01/53/162/1259/AM11/I-48/IC		Cord and Booster Grade / PETN Detonator Grade / PETN Wetted		comments from PESO.
21	Kelachandra Elastomers, Kerala 01/53/162/1274/AM11/K-28/IC	2.2.2011	50,000 Kgs Latex Examination Glove Scrap	13.68	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by MOEF. If no reply is received during this period, the case may be closed in the next meeting.
22	Dundlod International, Jaipur 01/53/162/1265/AM11/D-22/IC	1.2.2011	4 Doses Horse Semen	4.5	Deferred for want of comments from AHD&F.
23	Super Choice India, New Delhi 01/53/8/491/AM11/S-97/IC	07.02.2011	5700 Kgs Assorted Cut & uncut sea shell and beads	9	Deferred for want of comments from MOEF(WL)
24	Jai Research Foundation, Mumbai 01/53/8/498/AM11/J-19/IC	08.02.2011	Male & Female Beagles Dogs-- 200 Nos	96.75	Deferred for want of comments from AHD&F / ICMR.
25	Fuzzy Wuzzy, Bangalore 01/53/162/1357/AM11/F-10/IC	18.02.2011	Russian Tortoise -01	0.3	Deferred for want of comments from MOEF.
27	Intertek India Pvt Ltd, New Delhi 01/53/8/535/AM11/I-55/IC	01.03.2011	5 KJ IGNITOR - 560 PCS 1 KJ IGNITOR - 280 PCS	4.18	Deferred for want of comments from PESO
28	Hindustan Institute of Aeronautics, Bhopal 01/53/8/540/AM11/H-30/IC	04.03.2011	One used Eurocopter-Bo-105 Helicopter with Engine--One	40.65	Deferred for want of comments from DGCA
30	U.B. Rice Mills Pvt. Ltd., Kolkata 01/53/162/26/AM-12/U-1/IC	15.3.2011	Rubber Crumb----500 MT	49.5	Deferred for want of comments from DIPP and MOEF.
37	Sher-e-Kashmir, University of Agricultural Sciences and Technology of Kashmir, Srinagar 01/53/162/1495/AM11/S-117/IC	28.03.2011	Frozen Semen of Boer Goat---100 Straws	379	Deferred for want of comments from AHD&F
40	Mahima Enterprises, Delhi 01/53/162/1516/AM11/M-50/IC	30.03.2011	Beaver Castoreum Glands (Castor Pods)----500 Kgs	2.42	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by AHD&F. If no reply is received during this period, the case may be closed in the next meeting.
41	Ghai Rubber Industries,	8.4.2011	EVA Scrap Rolls--	41.85	The Committee decided

	Jalandhar 01/53/8/16/AM12/G-4/IC		-100 MT		that an E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by MOEF. If no reply is received during this period, the case may be closed in the next meeting.
42	Lupin Ltd, Mumbai 01/53/8/23/AM12/L-1/IC	18.4.2011	Beagles (Male & Female) ---132 Nos	56.89	Deferred for want of comments from AHD&F / ICMR.
44	Vikash Smelters & Alloys Ltd, Kolkatta 01/53/162/97/AM12/V-3/IC	28.4.2011	Manganese Slag- -250000 MTs	12654.59	Deferred for want of comments from MOEF & Steel. A consolidated reminder may be sent to MOEF and Steel along with all pending cases.
45	Atif Animal Husbandry, Raigad 01/53/162/122/AM12/A-9/IC	3.5.2011	Live Goat & Sheep-- -----21 Nos	5	Deferred for want of comments from AHD&F
48	Meteorology Department, New Delhi 01/53/8/73/AM-12/M-6/IC	12.5.2011	16200 nos meteorological balloons	93.6765	Deferred for want of comments from MHA.
49	Gulf Oil Corporation Ltd., Hyd. 01/53/8/71/AM-12/G-9/IC	12.5.2011	Cartridges Power Devices 14000 Nos	121.06139	Deferred for want of comments from MHA.
51	Major (Retd). Jitendar Jit Singh Ahluwalia, New Delhi 01/53/8/75/AM-12/J-1/IC	18.5.2011	Horse --- 03 Nos	4.95	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by AHD&F. If no reply is received during this period, the case may be closed in the next meeting.
52	Shruti Vora, New Delhi 01/53/8/74/AM12/S-21/IC	18.5.2011	Horse-----01	4.99	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by AHD&F. If no reply is received during this period, the case may be closed in the next meeting.
53	Sona Synthetics Products, Vapi 01/53/162/188/AM-12/S-23/IC	19.5.2011	Cerium Chloride--- -15000Kgs	283.5	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for furnishing the

					information sought by C&PC. If no reply is received during this period, the case may be closed in the next meeting.
54	Shah Products, Jamnagar 01/53/8/83/AM-12/S-24/IC	24.5.2011	Acrylic plastic scrap-----200 MT	38.25	Defer for want of comments from MOEF.
56	Gulf Oil Corporation Ltd, Hyderabad 01/53/8/96/AM-12/G-14/IC	30.5.2011	Cartridges Primer-- -108000 Nos	2.67	Defer for want of comments from MHA.
57	Invitrogen Bio Services India P Ltd., Bangalore 01/5/8/106/AM12/I-5/IC	30.05.2011	Biological material i.e. Hepatocytes, Microsomes S9 and Cytosol	7528.5	Defer for want of comments from ICMR.
58	Satyam Rubber Co., Morbi 01/53/162/305/AM12/S-42/IC	1.6.2011	1000 MTs Waste, Parings and Scrap of Rubber	22.5	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by DIPP. If no reply is received during this period, the case may be closed in the next meeting.
60	Nishit Marketing Corporation, Ahmedabad 01/53/8/110/AM-12/N-7/IC	10.6.2011	Decorative articles of mother of pearl made with help of wood and metal -3500 Nos	7.42	Defer for want of comments from MOEF.
61	Synchoronoss Technologies India Pvt Ltd, 01/53/8/128/AM-12/S-39/IC	14.6.2011	Used CDMA networking simulator & used dell computer (server) - 02 Set	8.46	Defer for want of comments from Deptt. of Information Technology. A E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by D/o IT. If no reply is received during this period, the case may be closed in the next meeting.
62	Boardex India P Ltd., Chennai 01/53/162/313/AM12/B-7/IC	15.6.2011	Used CPU, Monitors, Furniture, Tap Media, RAM Etc	5.71	Rejected on the recommendation of D/o IT.
64	Kanahya Industries, Una 01/53/8/135/AM-12/K-4/IC	22.6.2011	PU foam Scrap---66 MT	8.54	Defer for want of comments of MOEF.
65	SRF Engineering Plastics Business, Chennai 01/53/162/355/AM12/S- 47/IC	23.6.2011	Used Nylon Fishnet- ---5100 MTs	1864.56	Defer for want of comments of C&PC and MOEF.
66	D. Senthil Kumar, Hyderabad	5.7.2011	Chiffon Bed covers	1.04	The Committee decided

66	K.Senthil Kumar, Hyderabad 01/53/162/400/AM-12/R-14/IC	5.7.2011	Chilli Red arowana---2, red Tail Golden arowana--10	1.91	The Committee decided to give 3 weeks time to AHD&F to provide their comments. If no reply/comments is received during this period, the case may be closed in the next meeting.
67	A&W Infrastructures Pvt Ltd, New Delhi 01/53/8/154/AM-12/A-19/IC	6.7.2011	AB-20, Tethered Helium Balloon consist & Gondola Equipment--2 Nos	224.94	Defer for want of comments of M/o YA&S.
68	Mars Entertainment P Ltd., Sirohi 01/53/8/170/AM12/M-22/IC	15.7.2011	2 Nos. Tethered Helium Balloon and Gondola Equipment	224.94	Defer for want of comments of M/o YA&S.
69	Nico Extrusions Pvt Ltd, Mumbai 01/53/162/427/AM-12/N-11/IC	6.7.2011	(1) Aluminium Scrap "Troma"--1200MTs (2) Aluminium Scrap "Tally"--500 MTs (3) Nickel Scrap Turing "Malic"--300 MTs , (4) Nickel Scrap Turing "Niece"--200 MTs	1369.5	Defer for want of comments of MOEF
70	Sudarshan Chemical Industries Ltd, Pune 01/53/8/155/AM-12/S-52/IC	7.7.2011	5-amino, 6-methyl benzimidazolone----50 MTs	715	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by MOEF and C&PC. If no reply is received during this period, the case may be closed in the next meeting.
72	DB Upmost standardized attires Ltd, Bangalore 01/53/162/440/AM-12/D-11/IC	11.7.2011	Pepper spray--3095	7.16	Defer for want of comments of MHA
73	Kerala Livestock development Board Ltd, Thiruvananthapuram 01/53/162/436/AM-12/K-5/IC	11.7.2011	Bovine sexed frozen semen straws from holstein friesland (HF) breed of cattle--250 Nos	6.39	Defer for want of comments of AHD&F
74	Kerala Livestock development Board Ltd, Thiruvananthapuram 01/53/162/437/AM-12/K-6/IC	11.7.2011	Bovine frozen semen straws from holstein friesland (HF) breed of cattle---8000 Nos	6.91	Defer for want of comments of AHD&F.
75	R.K. Plastics, Falna 01/53/162/443/AM-12/R-15/IC	11.7.2011	Cellulose & virgin (Plastics waste & scrap)---500 MTs	103.5	Deferred for want of comments of C&PC.
76	Sun Pharma Advanced Research Co. Ltd, Baroda 01/53/8/163/AM-12/S-53/IC	13.7.2011	Male & Female Beagles Dogs (4-7 months old)---60 Nos	27.43	Deferred for want of comments of AHD&F.

			NOS		
78	INDO US MIM Tec Pvt Ltd, Hyderabad 01/53/162/467/AM-12/I-10/IC	18.7.2011	Titanium Powder- -500 KGS	70.5	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by AHD&F. If no reply is received during this period, the case may be closed in the next meeting.
80	Sun Acrylics Pvt Ltd, Thane 01/53/8/176/AM-12/S-55/IC	20.7.2011	Acrylic Plastic Sheet Scrap----460 MTs	84.64	Deferred for want of comments from MOEF
81	Sh. C. Venkat Ramana Reddy, Hyd 01/53/8/174/AM12/C-11/IC	20.7.2011	07 Hunted Trophies	0.18	Deferred for want of comments from MOEF (WL)
82	Sh. G. Ranadhir Ram Reddy, Hyd 01/53/8/175/AM12/G-19/IC	20.7.2011	12 Hunted Animal Trophies	0.55	Deferred for want of comments from MOEF (WL)
83	United Phosphorus Ltd, Vapi 01/53/8/183/AM-12/U-3/IC	25.7.2011	Carbon Tetra Chloride ---- -5,00,000 KGS	184	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by C&PC. If no reply is received during this period, the case may be closed in the next meeting.
84	Defence Land Systems India Pvt Ltd, Palwal 01/53/8/192/AM- 12/D-15/IC	27.7.2011	Intregation Parts/Components as per list attached	96.62	Deferred for want of Comments from Defence Production (Min. of Defence)
85	Gloverm Consulting Pvt Ltd, Bangalore 01/53/8/199/AM-12/G-20/IC	28.7.2011	Guardian Angel-- -1026 Non Lethal Peper Spray	10.42	Deferred for want of comments from MHA
87	TCG Life Sciences Ltd, Kolkata 01/53/8/196/AM- 12/T-17/IC	28.7.2011	Animal Liver Microsomes Pooled Male & Female Monkey---250 Nos	27	Deferred for want of comments from AHD&F.
88	Raptakos, Brett & Co. Ltd, Mumbai 01/53/8/208/AM-12/R-16/IC	1.8.2011	Stallion----01, Broodmares---15	1400	Deferred for want of comments from AHD&F
89	Shree Ganesh Vyapar Udyog, Thane 01/53/8/206/AM-12/S-62/IC	1.8.2011	Acrylic Plastic Sheet Scrap----320 MTs	58.24	The Committee decided that an E Mail may be sent to the firm giving 3 weeks time for furnishing the information sought by MOEF. If no reply is received during this period, the case may be

					period, the case may be closed in the next meeting.
92	Sundaram Industries Ltd, Chennai 01/53/8/217/AM12/S-67/IC	8.8.2011	Tyre Buffing Powder----3000 MTs	283.61	Deferred for want of comments from MOEF and DIPP.
94	Sukhdev Explosives P Ltd., Surat 01/53/8/223/AM12/S-66/IC	10.8.2011	Cartridges, Powder Devices, Explosives as detailed in the agenda	1.9	Deferred for want of comments from PESO.
95	Tata Motors Limited, Mumbai 01/53/8/219/AM11/T-17/IC	12.8.2011	151 parts & sets of infantry combat vehicle & used infantry combat vehicle BMP1	124.92	Deferred for want of comments from M/o Defence.
101	Kraska Zone Training Pvt Ltd, Navi Mumbai 01/53/8/241/AM12/K-10/IC	25.8.2011	Paint ball marker and parts & accessories	133.65	Deferred. Case be referred to M/o Y&AS being sports items.
104	Siddharth Model Sports Pvt Ltd, 01/53/8/245/AM12/S-72/IC	26.8.2011	Remote Start, Duo, Ultrasonic, converter, Radio Modem	13.24	Deferred for want of comments from MHA
108	Elero Motors & Controls P Ltd., Delhi 01/53/8/40/AM12/E-2/IC	23.4.2011	2500 Pcs Radio Frequency Remote Control 867 MHz	46.96	Firm may be advised to apply to RLO, New Delhi for Equipment Type approval, as suggested by DOT. Case deferred for want of comments from MHA.
109	Geovision Technologies P Ltd., Delhi [01/53/8/78/AM12/G-11/IC]	18.5.2011	300 Nos. GPS / GPRS Modem	23.76	Deferred for want of reply from Min. of Home Affairs regarding applicability of the conditions imposed by them.
110	Intelli Planners Software Sys. I P Ltd., Delhi 01/53/8/584/AM11/I- 59/IC]	31.3.2011	1190 Pcs GPS & DGPS GSM Receiver	54.22	
111	Geotrackers Mobile Resource Management P Ltd., Delhi 01/53/8/543/AM11/G-39/IC	7.3.2011	2000 Nos. GPS / GPRS Trackers for Cellular Network	1.2	
112	Modern Transit Solutions P Ltd., Delhi [01/53/8/474/AM11/M-45/IC	21.1.2011	1500 Nos. Falcom Fox Devices	53.56	
113	Anode Information P Ltd., Noida 01/53/8/470/AM11/A-58	21.1.11	2270 Nos. Vehicle Tracking Device	97.33	
114	AKS Software Ltd., New Delhi 01/53/8/194/AM12/A-24/IC	27.7.11	1000 GPS Vehicle Tracker	36	
115	Bits N Bytes Soft P Ltd., Delhi 01/53/8/90/AM12/B-4/IC	30.5.2011	1000 Nos. Asset Tracking System	40	
116	Bits N Bytes Soft P Ltd., Delhi 01/53/8/260/AM12/B-14/IC	7.9.2010	51 Nos. Assets Tracking System	2	
117	Nucleus Microsystems P Ltd., Delhi 01/53/8/423/AM10/N-20/IC	5.10.2009	200 GPS GPRS Vehicle Tracking System	6.11	
123	Gloverm Consulting Pvt Ltd,	13.9.2011	Guardian Angel--	10.42	Deferred for want of

		Bangalore 01/53/8/285/AM12/G-27/IC		-1026 Nos		comments from MHA
129		Indian Oil Corporation Ltd, Mumbai 01/53/8/291/AM12/I-19/IC	15.9.2011	Tetra System Network/Wirless Equipment with accessories----01 Set	302.93	Deferred for want of comments from D/o Telecommunication
130		Saakar Printing Design and Engineering Private Limited, Pune 01/53/8/292/AM12/S-81/IC	15.9.2011	Re-Manufactured Laser Toner Cartridges-70000 Nos	764.52	Deferred for want of comments from DIPP
133		Cadila Healthcare Ltd, Ahmedabad 01/53/8/296/AM12/C-23/IC	19.9.2011	Theophylline anhydrous Powder 200 M-----900 Kgs	11.79	Deferred for want of comments from Department of Pharma
134		IG, SFF, New Delhi 01/53/8/261/AM-12/S-74/IC	2.9.2011	Arms & Ammunition --- 26 Nos.		Deferred for want of comments from MHA
138		AKJ Infrastructure, Delhi 01/53/8/302/AM-12/A-35/IC	20.9.2011	Stun Gun----- 11299 Nos.	100	Deferred for want of comments from MHA
139		AKJ Infrastructure, Delhi 01/53/8/301/AM-12/A-34/IC	20.9.2011	Pepper Spray ---- 24271Nos.	100	Deferred for want of comments from MHA
140		Tata Institute of Fundamental Research, Mumbai 01/53/8/300/AM12/T-19/IC	20.9.2011	Drosophila Melanogaster Flies (Strains/Lines)-- -3000 Vials	3.22	Deferred for want of comments from AHD&F
147		Haryana Livestock Development Board, Panchkula 01/53/8/310/AM12/H-25/IC	22.9.2011	Holstein Fresian Frozen Semen Straws----40000 Straws	45.92	Deferred for want of comments from AHD&F
149		Hazara Stud Farm, Ambala 01/53/8/311/AM12/H-26/IC	23.9.2011	Broodmares----- -50 Nos	1008.75	Deferred for want of comments from AHD&F
150		Gloverm Consulting Pvt Ltd, Bangalore 01/53/8/240/AM12/G-23/IC	24.8.2011	Processed Meat Farm Grown venison bred in captivity. Not included in WLP-1972-- 2000 LBS	14.4	Deferred for want of comments from AHD&F
152		Geon International, New Delhi 01/53/8/312/AM12/G-30/IC	26.9.2011	Lead battery Plate Scrap ISRI-RAILS-- --1500 MTs	911.25	Deferred for want of comments from MOEF.
153		Kavita Overseas Pvt Ltd, Delhi 01/53/8/309/AM12/K-15/IC	27.9.2011	Lead Battery Plates covered by ISRI code RAILS (with or without lugs)----- -4000 MTs	1620	Deferred for want of comments from MOEF.
154		Sun Pharma Advanced Research Co Ltd, Baroda 01/53/8/314/AM12/S-83/IC	27.9.2011	Male & Female Beagle Dogs (4-6 months old)-- 60 Nos	41.61	Deferred for want of comments from AGH&F.
155		Vikram Agarwal, Mumbai 01/53/8/316/AM12/V-16/IC	28.9.2011	Riding Horse (Gelding)----- -01 No	10.89	Deferred for want of comments from AHD&F

150	Tonana Stud Farm, Tonana 01/53/8/317/AM12/T-20/IC	20.9.2011	Stallion-----01 Nos., Broodmares-----6 Nos.	12	Deferred for want of comments from AHD&F
166	Magneti Marellum Electronic Systems Pvt Ltd, New Delhi 01/53/8/271/AM12/M-27/IC	8.9.2011	T Box TATA HCV -- -20000 Nos.	960	Deferred for want of comments from MHA
167	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	8.9.2011	Pure Breed GGP Breeding Swine--- -70 Units/Nos.	65.52	Deferred for want of comments from AHD&F
172	Aarti Industries Ltd, Mumbai 01/53/8/328/AM12/A-37/IC	5.10.2011	Bromo Fluoro Methane----- ----40.08 Kgs	34.81	Deferred for want of comments from MOEF and C&PC
175	Institute of Microbial Technology, Chandigarh 01/53/8/332/AM12/I- 21/IC	5.10.2011	Mice (100 breeding pairs each of BALB/c and C57BL/6 ----- -400 Nos.	5.13	Deferred for want of comments from AHD&F and information from the firm.
176	National Institute of Immunology, New Delhi 01/53/8/327/AM12/N-19/IC	3.10.2011	Live Mice----- -122 Nos.	7.4	Deferred for want of comments from AHD&F
177	Uttarakhand Livestock Development Board, Dehradun 01/53/8/329/AM12/U-5/IC	4.10.2011	Frozen Bovine Semen of HF and Jersey Bulls---6100 Units(Straws)	10.06	Deferred for want of comments from AHD&F
178	Qayyum Ibrahim Abbas, Sikar 01/53/162/522/AM12/Q-1/IC	29.9.2011	Baby Ostrich----- -2 Nos.	Not Given	Deferred for want of comments from AHD&F
179	Schlumberger Asia Service Limited, Navi Mumbai 01/53/162/777/AM12/S-84/IC	30.9.2011	Explosives as detailed in the application	97.44	Deferred for want of comments from PESO
184	CRPF, New Delhi 01/53/8/334/AM12/C-26/IC	3.10.2011	Sniper Rifle (Bolt Action)	US\$112874	Deferred for want of comments from MHA.
185	DG of Security, SFF, New Delhi 01/53/8/335/AM12/D-20/IC	10.10.2011	Arms & Ammunition as detailed in the application	US\$16405	Deferred for want of comments from MHA.
188	Import of Pneumatic Tyres outside BIS Quality Order 01/53/162/Misc/G-42/AM10/IC	6.9.2011	The firm has sought general clarification as to the import of pneumatic tyres without BIS certification. The rep. of DIPP present in the meeting informed that there are as many as 18000 types of tyre and hence the DIPP cannot comment on technical specification of the tyres involved. Therefore, they have sought views of BIS in the matter and the same are awaited. The Committee noted that the firm did not indicate the number of tyres to be imported and their end use. Therefore, the Committee did not approve for issuance of general clarification for import of tyres. It was however noted that these tyres are especially for the specialized vehicles to be used in the enclosed premises of Airports. Accordingly, the Committee decided to allow import of only EA-07 No. Radio Tubeless Tyres sizes 14.00 R20 XZL ISI for BEML CFT against the specific orders dated 3.8.2011 of Min. of Defence.		
189	Dutch Tyres and Trading, Holland 01/53/162/Misc/O-4/AM12/IC	16.9.2011	The Committee noted that as per ITC(HS) Code, import of Retreaded tyres for buses, lorries and earth moving equipments including bigger size vehicles and light commercial vehicles is permitted freely subject, however, to the condition that per tyre CIF value is US\$175 and US\$25 for bigger vehicles and passenger automobile vehicles, respectively. In the present case, the applicant intends to import tyres having US\$15 price which are much less than		

intends to import tyres having US 13 price which are much less than the prescribed floor prices. The Committee, therefore, decided to defer the case to call for further details for further examination.

3.3 Following 10 applications were rejected.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs. Lakh	Decision.
1	17	Fortune Associates, Hyderabad 01/53/162/884/AM11/F-5/IC	29.10.2010	domestic pigeons--20pairs, ostrich chicks--40 pairs, catalina macaw--5 pairs, budgies---25 pairs, pony horse---5 pairs	5.7	The representative of AHD&F informed a team of officials visited the premises of the firm and they are not satisfied with the Quarantine facilities. Therefore, they are not in favour of import of subject items. Therefore, the Committee decided to reject the case.
2	19	Chamundi Hatcheries, Bangalore 01/53/8/468/AM11/C-47/IC	19.01.2011	2500 Nos. One Day Old Ostrich Chicks	57.5	The representative of AHD&F informed a team of officials visited the premises of the firm and they are not satisfied with the Quarantine facilities. Therefore, they are not in favour of import of subject items. Therefore, the Committee decided to reject the case.
3	43	MVR Chemicias & Oils, Bangalore 01/53/162/58/AM12/M-2/IC	18.4.2011	Solvent, Special Solvents and other products - 36000 MTs	7714	Rejected as per the recommendations of C&PC vide OM No. .
4	50	Gujarat Fluorochemicals Ltd., Vadodara 01/53/162/167/AM-12/G-10/IC	13.5.2011	HCFC 22 ----- 4000MT	6840	Rejected on the written recommendations of MOEF.
5	63	G.S. Lighting Pvt Ltd, Gurgaon 01/53/162/347/AM12/G-16/IC	21.6.2011	PVC plastic scrap & waste---150 MT	45	Rejected on the written recommendations of C&PC and MOEF.
6	120	IKON Print Shoppe, New Delhi 01/53/162/693/AM12/I-18/IC	12.9.2011	Second hand multi faction device machine--225 Nos.		Rejected. MOEF has recommended rejection of the subject item in the case of M/s. Ricoh India Ltd., at Sl.no. 191.
7	128	Cargill India Pvt Ltd, New Delhi 01/53/8/276/AM12/C-22/IC	13.9.2011	Caterpillare Diesel Generator Set Model 3406C TA---01 Nos		Rejected on the written recommendations of Department of Heavy Industry.
8	162	Kataria Fire Works, New Delhi 01/53/8/263/AM12/K-11/IC	5.9.2011	Fireworks (Crackers) Low Noisy, Low Pollution---200000 kgs	80.46	Rejected on the written recommendations of PESO.
9	187	Continental Automotive Components (I) P Ltd., Bangalore 01/53/8/221/AM12/C-16/IC	19.9.2011	Enhancement in the quantity of Test Fuel from 1000 Litres to 24,000 Litres.		Rejected as the request has no justification.

10	191	Ricoh India Ltd., Mumbai 01/53/8/80/AM11/M08/IC	29.3.2011	600 Nos. 2nd hand Multi Function Device Machine for functions of Printing, copying and Fascimile	593.09	Rejected on the written recommendations of MOEF.
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3.4 Following 07 (Seven) application to be examined on file.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl.	Item of import and quantity applied.	Decision.
1	107	M.B. Enterprises, Silvassa 01/53/8/151/AM11/M-14/IC	29.8.2011	14,275 Nos. Air Conditioners filled with R-22 Gas	The Committee decided to examine the case on file. The Committee decided to examine these cases on file along with the previous Licensing and Policy Files of the subject.
2	31	HCL Comnet Ltd., Noida 01/53/8/346/AM11/H-21/IC	11.10.2010	2 Sets Band Satelliet Modem and 1 set Satellite Model	
3	32	HCL Comnet Ltd., Noida 01/53/8/419/AM11/H-25/IC	20.12.2010	Satellite Communication Equipment	
4	33	HCL Comnet Ltd, Noida 01/53/8/528/AM11/H-29/IC	24.02.2011	Sattellite communication Equipments-----31 Sets	
5	34	HCL Comnet Ltd, Noida 01/53/8/573/AM11/H-31/IC	24.03.2011	Satellite Communication Equipment--07 Sets	
6	35	HCL Comnet Ltd, Noida 01/53/8/20/AM12/H-1/IC	18.4.2011	Satellite Communication Equipments - 12 Sets	
7	36	HCL Comnet System & Services Ltd., 01/53/8/21/AM12/H-2/IC	18.4.2011	Satellite Communication Equipments - 12 Sets	

3.5 Following 03 (three) application were granted ex-post-facto approval.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs. Lakh	Decision.
1	38	Shobha Ano Prints Pvt Ltd, Hyderabad 01/53/162/1493/AM11/S- 118/IC	28.3.2011	PVS-7 1400 FOM GEN III MX 10130 TUBE--02 Nos	7.4	The Committee accorded ex-post- facto approval for the approval given on file on the basis of MHA NoC.
2	96	Shernavaz Cherezad	15.8.2011	Horse Cabrini---	2.59	The Committee

		Bharucha, Bangalore 01/53/8/215/AM-12/S-65/IC		--01		accorded ex-post- facto approval for the approval given on file on the basis of Noc of AHD&F.
3	165	NSG, New Delhi 01/53/8/267/AM12/N-18/IC	7.9.2011	Multi Grenade Launcher (As per ANF 2B)		The Committee accorded ex-post- facto approval for the approval given on file on the basis of NOC of MHA.

3.5 Following 04 (four) applications were closed.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision
1	26	Surya Telecom Pvt Ltd, New Delhi 01/53/8/519/AM11/S-102/IC	22.2.2011	Holographic Weapon Sight for Rifle AK-47---330 Nos	193.85	The Committee decided to close the case as the firm has not responded to the letter dated 30.9.2011.
2	47	Pahwa Manufacturers, Sitapur 01/53/8/53/AM12/P-6/IC	5.5.2011	Projectile wards 32 gr---20000, 23 mm Vzero WADS-- -10000, 21mm biorientable WADS----50000	3.36	The Committee decided to close the case as the firm has not responded to the letter dated 30.9.2011.
3	55	Babies and US Fertility and IVF Centre India Ltd., Mumbai 01/53/8/87/AM- 12/B-3/IC	26.5.2011	Patients Frozen Human Embryo-50 Semen---20 nos Egg----50 Nos	36.66	The Committee noted that ICMR vide letter dated 16.8.2011 has informed that item is not permissible and have also sought certain information from the firm. The Committee, therefore, decided to close the case.
4	90	Kesoram Industries Ltd, Kolkata 01/53/8/207/AM-12/K- 8/IC	1.8.2011	Shredded Tyres/Cut Tyres-50,000 MTs	1365	The Committee decided to close the case on the basis of the written

		OIC				Basis of the written comments of MOEF that the firm presently do have Hot Disc Equipment at the plant.
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3.6 Following 01 (one) application was withdrawn.

S. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Remarks
	86	TCG Life Sciences Ltd, Kolkata 01/53/8/197/AM-12/T-16/IC	28.7.2011	Human AB, Male Plasma derived----- -100 X 20bot	3.65	The Committee noted that the items sought for import are not restricted as per ITC(HS) Code Number and thus does not require approval of EFC. The case was withdrawn.

4. Following decisions were also taken:

4.1 If administrative Ministry/ Department seek information directly from the applicant firm, a copy of the letter will be invariably endorsed to DGFT.

4.2 All cases where concerned Departments have given NOC may be got approved on file and put up ex-post-facto to EFC.

4.3 It is seen that administrative Ministry / Department seek additional information which is resulting into delay. It was decided to send letters to update the form so as to indicate fields to get desired information.

4.4 A letter may be sent to administrative Ministries to suggest separate / additional ITC(HS) Code to bring clarity so as to avoid routine imports. A separate letter to go to ICMR as their cases are not properly described.

5. Next meeting will be held on 17.11.2011 at 10.30 a.m.

6. The meeting ended at 2.00 p.m. with vote of thanks to participants.

-X-X-X-